

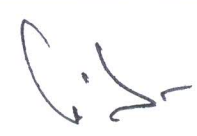

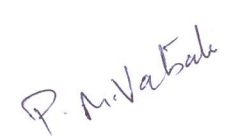
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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/121/2016
NAME OF THE PETITIONER(S) : M. Swaminathan & 2 others
NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 3 others
UNDER SECTION : 397/398, 235, 237

S.No.	Name (in Capital)	Represented by	Signature
	M/S. G. SWAMINATHAN SATHYA GANESH	Counsel for Respondents 3 & 4.	
	M. S. Sampath	Counsel for R2	
	P.M. VATSALA A.K. MYLSAMY & ASSOCIATES	COUNSEL FOR PETITIONERS	

ORDER

Ms.P.M.Vatsala, counsel for petitioner present. M.S.Sampath, counsel for R2 present. Shri G.Swaminathan, counsel for R3 & R4 present. Petitioners' counsel stated that there is a possibility of settlement between the parties. Counsel for petitioners prayed time for submitting the outcome of the settlement. Time extended at request. Put up on 6/3/2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)